

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL ZONAL BENCH  
AT BHOPAL (M.P.)

ORIGINAL APPLICATION NO. 212 OF 2024

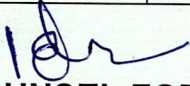
RAJENDRA TIWARI

VERSUS

UNION OF INDIA AND OTHERS

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 R/895/2000  
COUNSEL FOR THE APPLICANT

(Krishan Sharma/Vaibhav Pancholy)

Advocates

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**Amended Cause Title**  
**BEFORE THE HON'BLE NATIONAL GREEN**  
**TRIBUNAL ZONAL BENCH AT BHOPAL (M.P.)**  
**MEMORANDUM OF APPLICATION**

[Under Section 18(1) read with sections 14, 15, 16 & 17 of the  
National Green Tribunal Act, 2010]

ORIGINAL APPLICATION NO. 212 OF 2024

**Between:**

Rajendra Tiwari son of Shri Shambhu Dayal Tiwari, aged about 45 years, resident of 100 Tiwari Bhawan Gurjar Ghati Amer Road Jaipur, (Rajasthan). (Mobile No. 9214886314) (Email-tiwarirajendra39110@gmail.com)

...APPLICANT

**VERSUS**

1. Union of India through the Secretary, Ministry of Environment, Forest and Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003 ([email-secy-moef@nic.in](mailto:email-secy-moef@nic.in)).
2. Chairman, National Wildlife Board, Indira Paryavaran Bhawan Jor Bagh Road, New Delhi, 110003 ([email-secy-moef@nic.in](mailto:email-secy-moef@nic.in)).
3. Member Secretary, Rajasthan State Wildlife Board, Aravali Bhawan Jhalana Doongri, Jaipur-302004 ([secy.rswb@raj.gov.in](mailto:secy.rswb@raj.gov.in)).
4. State of Rajasthan through the Additional Chief Secretary of Forests and Wildlife, Government of Rajasthan, Govt.


*राजेंद्र तिवारी*      *dr*

Secretariat, Jaipur-302005 (Rajasthan). (Email- [nihalchand\\_goel@yahoo.com](mailto:nihalchand_goel@yahoo.com))

5. The Collector, District Jaipur-302016 (Rajasthan). (Email- [dm-jaip-rj@nic.in](mailto:dm-jaip-rj@nic.in))
6. Principal Chief Conservator of Forests, Government of Rajasthan, AranyaBhawan, Jhalana Institutional Area, JhalanaDoongri, Jaipur-302004 (Rajasthan). (Email- [pccf.raj.forest@rajasthan.gov.in](mailto:pccf.raj.forest@rajasthan.gov.in)).
7. Deputy Conservator of Forests, Wildlife, Zoo Jaipur, Ramniwas Bagh, Jaipur-302004(Rajasthan). (Email- [dcfwl.zoo.forest@rajasthan.gov.in](mailto:dcfwl.zoo.forest@rajasthan.gov.in))
8. Deputy Conservator of Forests, Jaipur Grass Farm Nursery Campus Haldighati Marg, Khatipura, Jaipur- 302006 (Rajasthan). (Email- [dcffarm.forest@rajasthan.gov.in](mailto:dcffarm.forest@rajasthan.gov.in)).
9. Principal Secretary, Department of Tourism, Government of Rajasthan, Govt. Secretariat, Jaipur (Rajasthan). 302005 ([cotraj@gmail.com](mailto:cotraj@gmail.com)).
10. Assistant Engineer, E-4 Jaipur Vidhyut Vitran Nigam Amer, Jaipur, 302002. ( Email- [aene4jcc@jvvnI.org](mailto:aene4jcc@jvvnI.org)).
11. Member Secretary, Rajasthan State pollution control Board, JhalanaDoongri,Jaipur-302002 (Rajasthan). (Email- [acp.rpcp@rajasthan.gov.in](mailto:acp.rpcp@rajasthan.gov.in)).
12. Chief Fire Control Officer, Jaipur Nagar Nigam Heritage, Banipark, Jaipur- 302016 ([Chieffireoffi@gmail.com](mailto:Chieffireoffi@gmail.com)).
13. Jaipur Development Authority through its Commissioner Ram kishor vyas bhawan,indra circle , jawahar lal Nehru Marg, Rambagh, jaipur, Rajasthan 302004. ([jda@rajasthan.gov.in](mailto:jda@rajasthan.gov.in))

राजस्थान सरकार  
जयपुर

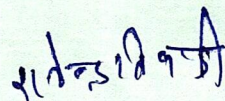
- [Redacted]
14. Regional Director (Western Region Jaipur), Central Ground Water Board, 6-A, Jhalna Doongri, Jaipur - 302004 (Rajasthan) (Email- [rdwr-cgwb@nic.in](mailto:rdwr-cgwb@nic.in)).
  15. Authorized Signatory, Lohagarh Fort and Resort & Spa-Destination Wedding Resort NH-8 Kachrawala, Kukas, Rajasthan- 302028 ([resortlohagarh@gmail.com](mailto:resortlohagarh@gmail.com)).
  16. Arjun Ram S/o Shri Mewa Ram,
  17. Kamli D/o Nathu,
  18. Kailashi D/o Nathu,
  19. Gopali Devi W/o Mewa Ram,
  20. Pappu Devi D/o Goma Ram,
  21. Panchi Devi W/o Nathu,
  22. Bhairu S/o Nathu,
  23. Mamta D/o Nathu,
  24. Meera Devi D/o Mewa Ram,
  25. Raju S/o Mewa Ram,
  26. Ramjilal S/o Goma Ram,
  27. Lali D/o Nathu,
  28. Sita Devi D/o Goma Ram,
  29. Kamli D/o Chanda Lal,
  30. Kailash S/o Chanda Lal,
  31. Puran S/o Chanda Lal,
  32. Barfi D/o Chanda Lal,
  33. Birdhi Chand S/o Chanda Lal,
  34. Madan S/o Chanda Lal,
  35. Mohini D/o Chanda Lal,
  36. Ramesh S/o Chanda Lal,

*Arjun Ram* 

37. Kamla Devi D/o Prabhat Ram,  
38. Panchi Devi D/o Gheesha,  
39. Badri Prasad S/o Prabhat Ram,  
40. Moolchand S/o Prabhat Ram,  
41. Mohan Ram S/o Prabhat Ram,  
42. Ramdev S/o Gheesha,  
All Residents of Village Kachrawala Alias  
Chokaliyawas, Tehsil Amer, District Jaipur- 302028.  
43. Jitendra Kumar Bhandari S/o Ratan Singh, R/o- Jatav  
Mohalla Suhas Tehsil Bair District Bharatpur.  
44. Luvkush S/o Hukum Singh, R/o Veerharu Tehsil  
Kumher District Bharatpur  
45. Dashrath S/o Nawal, R/o- House No.1 Birhaq House  
Anirudh Nagar, Near MSG College Bharatpur.  
46. Sinesina System Private Limited through director  
Bhagat Singh S/o Sujan Singh, R/o- Plot No. 38  
Sharma Colony 22 Godom Industrial Area Jaipur.

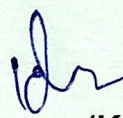
...RESPONDENTS

**That Applicant is filling Instant Amended Cause Title (Memo of Parties) in pursuant to order dated 25/11/2024 passed by this Hon'ble Tribunal qua the I.A. No. 133/2024 in O.A. No. 212/2024 (CZ) titled as Rajendra Tiwari Versus Union of India and Others.**



**HUMBLE APPLICANT**

**THROUGH COUNSELS**

  
R/895/2024 (Krishan Sharma/ Vaibhav

**Pancholy) Advocates**

**Add- Chamber No. 178,**

**Old Bldg., Raj High**

**Court, Bench Jaipur at**

**Jaipur (Raj).**